SHRI B. V. GURUMURTHY: May I know whether it is incumbent on these scholars to study one regional language or the other?

MR. DEPUTY CHAIRMAN: We are not concerned with regional languages now.

SHRI B. V. GURUMURTHY: It is in part (b) of the question, Sir. It says, 'the names of persons who have been awarded prizes by the Government of India for the study of regional languages............'

Dr. K. L. SHRIMALI: Bengali and Marathi fall under the Sanskrit group and Tamil, Telugu, Malayalam and Canarese are under the Dravidian group.

DR. P. C. MITRA: May I know the maximum number of languages that have been studied by a scholar?

DR. K. L. SHRIMALI: That is given in the statement, Sir.

DR. RAGHUBIR SINH: May I know if any other prizes are to be given by the two Central Universities other than the Delhi University and the Visva-Bharati?

DR. K. L. SHRIMALI: They may consider.

DR. RAGHUBIR SINH: May I know whether any definite sums have been allotted or set apart for these scholarships and the prizes and if so how much for each?

DR. K. L. SHRIMALI: That is all given in the statement—the basis of award.

DR. RAGHUBIR SINH: I am not asking about the basis of award. I am asking how much has been allotted or set apart......

DR. K. L. SHRIMALI: It is given there. Rs. 500 *plus* expenses for touring .......

DR. RAGHUBIR SINH: I am not asking for those terms. Has the

Ministry set apart any specific sum out of which so much will be given as prizes and so much ......

to Questions

MR. DEPUTY CHAIRMAN: His question is, what is the total amount you have set apart for scholarships and for prizes?

DR. K. L. SHRIMALI: I do not have the total amount with me now.

## LOANS AND ADVANCES BY INDUS IJ IAI FINANCE CORPORATION TO SCDEPUIV GLASS WORKS, LI 11.

\*616. SHRI B. C. GHOSE: Will the Minister for FINANCE be pleased te state:

- (a) whether the Sodepur Glass Works, Ltd., has started production, and if so, what is the value of its production since April, 1953; and
- (b) what is the annual cost of ad ministration now being incurred by the Industrial Finance Corporation in respect of this company?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) The Bhurkunda Factory of the Company started production on the 3rd January 1953 but stopped on the 20th July 1953 owing to some defect in the furnace. The value of marketable glass produced from 1st April 1953 to 20th July 1953 at the average rate of Rs. 25 per case of 100 sq. ft. each was Rs. 3,80,000.

(b) Up to June 1954, while the reconstruction of the furnace was going on, the expenditure at the factory on account of salaries, wages, electricity, transport, water supply, etc., was about Rs. 60,000 per mensem. Since then much of the labour and establishment has been disbanded and the monthly expenses at the factory have been reduced to about Rs. 29,000.

SHRI B. C. GHOSE: Has the hon. Minister figures of the money advanced so far under (1) loan, and (2) any other account?

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SHRI M. C. SHAH: Loans on mortgage deeds up to 30th June 1954; Rs. 62,92,536-15-9. Advances made to cover running and capital expenses since the management was taken over on 19th March 1953 up to 30th June 1954: Rs. 32,20,001-3-0.

Oral Answers

SHRI B. C. GHOSE: Since the Government took over this undertaking, what have been the difficulties in running it?

SHRI M. C. SHAH: The furnace is defective and they called one expert. He went away. Then another expert was called and a good deal of money has been spent. Still in order to make it in a working condition more money is required. These are the difficulties.

SHRI B. C. GHOSE: Two experts were brought out by the Government and I understand from the hon. Minister's answer that one expert was called and he went away, and another was called and he also went away. Then why were these experts called in? Why did they go away?

SHRI M. C. SHAH: The firs\* expert went away, I understand, because of ill-health. The second expert is working. He has also submitted a report. They have already appointed a committee to ascertain whether, where the Corporation is not equipped to run a large concern like this, the Corporation should not give up the idea of running the factory by itself and sell or lease the factory without restarting it, and the Board has decided that the factory should not be started but should be sold or otherwise disposed of at the earliest opportunity. Therefore, a negotiating committee has been already appointed.

SHRI B. C. GHOSE: Do I understand that after 18 months Government have come to the conclusion that they are not in a position either because they have no technical personnel or for other reasons-to run the factory and now want to sell it? Is that the final decision?

SHRI M. C. SHAH: The Board of the Industrial Finance Corporation has come to that decision.

SHRI B. C. GHOSE: Have any offers been obtained for the sale of this concern?

SHRI M. C. SHAH: As I have already said, a negotiating committee has been appointed.

SHRI B. C. GHOSE: Do I understand that the Government have found that it is not possible to run this concern and at the same time they feel that some private enterprise, some businessmen, will take it over?

SHRI M. C. SHAH: The Managing Director had submitted a report to the Industrial Finance Corporation that the Board must make up its mind now as to whether, in view of the difficulties experienced in securing suitable administrative and technical personnel, the demands made by labour, and the large capital expenditure that might be involved, and as the Corporation is not equipped to run a large concern like this, it should not be made over to someone else.

SHRI B. GUPTA: May I know. Sir. the names of the firms which have offered to buy this concern?

SHRI M. C. SHAH: It is in the negotiating

SHRI B. GUPTA: But certain firms must have offered to buy and they must be in the process of negotiating. We should like to know the names of these firms with whom the Government are negotiating, because this is a matter of public interest.

SHRI M. C. SHAH: Yes, it is a matter of public interest, but those firms are in the air. A negotiating committee has been appointed.

SHRI B. GUPTA: May I know if public tenders were invited for the sale of this

MR. DEPUTY CHAIRMAN: Has any public tender been made?

SHRI M. C. SHAH: I think in the report already placed on the Table of

the House, all these facts are there and perhaps if the hon. Member takes the trouble, he can get the information.

Oral Answers

DR. P. C. MITRA: Who is the Managing Director at present?

SHRI M. C. SHAH: The Managing Director is Mr. V. R. Sonalkar.

SHRI B. C. GHOSE: He is the Managing Director of the Industrial Finance Corporation. Who is the Managing Director of this concern? The question was asked about the Managing Director of the industry before the Government took over.

SHRI M. C. SHAH: Before the Government took over, it was a public limited liability company, if I remember aright.

SHRI B. C. GHOSE: Who was the Managing Director at the time the Government took over the Sodepore Glass Works?

SHRI M. C. SHAH: I do not remember that.

SHRI B. GUPTA: The hon. Minister has referred to the sixth annual report which has been laid on the Table of the House. There is no mention of this particular subject on which I asked for information. It says: <jnly concern which the Corporation so far has had occasion to take over, Sodepur Glass Works, is being run by a nominated Board of Directors. The experience of the Corporation, how ever, in this regard ......'

MR. DEPUTY CHAIRMAN: Please do not read the whole report.

SHRI B. GUPTA: I do not get any facts whatsoever. Will the hon. Minister kindly tell us from the brief he has got as to which are these concerns and whether any tender was invited publicly for the sale of this concern? We do not get that information in the report.

SHRI M. C. SHAH: I said a negotiating committee has recently been appointed and if he wants more information, then he may put another question.

to Qwesl

SHRI B. C. GHOSE: Did I understand the hon. Minister to say, in reply just now to a supplementary, that the management of the Industrial Finance Corporation feel that they have not the ability to run large industries?

MR. DEPUTY CHAIRMAN: It is a matter of opinion.

SHRI M. C. SHAH: So far as the Sodepur Glass Works are concerned, I have already stated the facts.

Sum B. C. GHOSE: That is in relation to this factory, but we want \*o know whether as a general pro position.....

MR. DEPUTY CHAIRMAN: We are concerned only with this factory. Next question.

## EMPLOYMENT OJ RETIRED GOVERNMINT > ERVANTS IN Busu I

0. SHRI H. C. DASAPPA (ON BEHALF OF SHRI GOVINDA REDDY): Will the Minister for HOME AFFAIRS bp pleased to state whether Government have accepted the recommendation of the Estimates Committee contained in paragraph 41 of the Ninth Report of the Committee for 1953-54 regarding the employment of retired Government servants in private business whirl] comes within the sphere of responsibility of the Government Departments in which he has worked before his retirement?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Orders already exist prohibiting officers of All-India and Class I Central Services from accepting private employment for two years after retirement except with Government's permission which is granted only after proper scrutiny. These meet substantially the considerations which the Committee have in mind.